

FORM G INVITATION FOR EXPRESSION OF INTEREST (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	SHREE VARDHMAN BUILDPROP PRIVATE LIMITED CIN No. U70200DL2010PTC199363
2.	Address of the registered office	Registered Office: 301, Third Floor, Indraprakash Building 21, Barakhamba Road, New Delhi - 110001
3.	URL of website	https://svbpl.ibc2016.net/
4.	Details of place where majority of fixed assets are located	Project Site- Sector 67, Badshahpur, Gurugram, Haryana 122102
5.	Installed capacity of main products/ services	The Company is engaged in the development of real estate through the construction of residential and commercial property in the Delhi/ NCR region. SVBPL, a part of the 'Shree Vardhman group', is currently involved in the execution of a residential cum commercial project 'Mantra'. The turnover as per the F.Y. ended 2021 is Rs. 9.29 Crores.
6.	Quantity and value of main products/ services sold in last financial year	Revenue of the Corporate Debtor for the Financial Year ended 31 st March, 2021 was Rs. 9.29 Crores.
7.	Number of employees/ workmen	16

8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to svbpcirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to svbpcirp@gmail.com URL: https://svbpl.ibt2016.net/
10.	Last date for receipt of expression of interest	27-07-2024
11.	Date of issue of provisional list of prospective resolution applicants	06-08-2024
12.	Last date for submission of objections to provisional list	11-08-2024
13.	Date of issue of final list of prospective resolution applicants	21-08-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.	26-08-2024
15.	Last date for submission of resolution plans	25-09-2024
16.	Process email id to submit Expression of Interest	svbpcirp@gmail.com

Disclaimer:

The Resolution Professional is in the process of filing application for consolidation of CIR Process of the Corporate Debtor with its Wholly-Owned Subsidiary Company i.e. M/s DSS Infrastructure Private Limited.

Therefore, the invitation for Expression of Interest under this Form-G is subject to any directions or order by Hon'ble NCLT in the application that is being filed and may have to be revised including the timelines.

Date: 13.07.2024

Place: New Delhi



IPE, M/s Ducturus Resolution Professionals Pvt Ltd
(IPE Regn No. IBBI/IPE/2017-18/0026)

Through its Director- Mr. Jalesh Kumar Grover
Appointed as Resolution Professional

Reg. No. IBBI/PA-001/IP-P00200/2017-18/10390

In the matter of M/s Shree Vardhman Buildprop Private Limited.

Email Regd. with IBBI – jk.grover27@gmail.com

Email For Correspondence - svbpcirp@gmail.com

Mobile. +91-7719402001, +91-9216001808

FORM G

INVITATION FOR EXPRESSION OF INTEREST

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

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Sd/-

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Email For Correspondence- svbpcirp@gmail.com

Mobile. +91-7719402001, +91-9216001808

Date : 13.07.2024

Place: New Delhi

फॉर्म-जी
अभिरूचि की अभिव्यक्ति हेतु आमंत्रण
 (भारतीय दिवाला और शोधन अक्षमता बोर्ड (कारपोरेट व्यक्तियों के लिए दिवाला प्रस्ताव प्रक्रिया)
 विनियमों, 2016 के विनियम 36ए उप विनियम (1) के अधीन)

संबंधित विवरण	
1.	पैन/सीआईएन/एलएलपी नंबर के साथ कॉर्पोरेट देनदार का नाम
2.	पंजीकृत कार्यालय का पता
3.	वेबसाइट का यूआरएल
4.	उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं
5.	मुख्य उत्पादों/सेवाओं की स्थापित क्षमता
6.	पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य
7.	कामगार/कर्मचारियों की संख्या
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ), लेनदारों की सूची का विवरण यूआरएल पर उपलब्ध हैं:
9.	कोड की धारा 25(2)(एच) के अधीन प्रस्ताव आवेदकों के लिए पात्रता उपलब्ध है
10.	अभिरूचि की अभिव्यक्ति की प्राप्ति की अंतिम तिथि
11.	प्रत्याशित प्रस्ताव आवेदकों की अनंतिम सूची जारी करने की तिथि
12.	अनंतिम सूची पर आपत्तियों के प्रस्तुतिकरण की अंतिम तिथि
13.	प्रत्याशित प्रस्ताव आवेदकों की अनंतिम सूची जारी करने की तिथि
14.	प्रस्ताव आवेदकों से सूचना ज्ञापन, मूल्यांकन सारणी, प्रस्ताव योजना हेतु अनुरोध जारी करने की तिथि
15.	प्रस्ताव योजना के प्रस्तुत करने की अंतिम तिथि
16.	अभिरूचि की अभिव्यक्ति प्रस्तुत करने की प्रक्रिया ईमेल आईडी

अस्वीकरण:
 प्रस्ताव पेशेवर, कॉर्पोरेट देनदार की सीआईआर प्रक्रिया को उसकी पूर्ण स्वामित्व वाली सहायक कंपनी अर्थात मेसर्स डीएसएस इंफ्रास्ट्रक्चर प्राइवेट लिमिटेड के साथ समेकित करने के लिए आवेदन दाखिल करने की प्रक्रिया में है।
 इसलिए, इस फॉर्म-जी के तहत अभिरूचि की अभिव्यक्ति के लिए आमंत्रण माननीय एनसीएलटी द्वारा दायर किए जा रहे आवेदन में किसी भी निर्देश या आदेश के अधीन है और इसमें समयसीमा सहित संशोधन करना पड़ सकता है।

ह./-
 आईपीई, मेसर्स डक्टुरस रेजोल्यूशन प्रोफेशनल्स प्राइवेट लिमिटेड
 (आईपीई पंजीकरण संख्या आईबीबीआई/आईपीई/2017-18/0026)
 अपने निदेशक श्री जलेश कुमार ग्रोवर के माध्यम से
 प्रस्ताव पेशेवर के रूप में नियुक्त
 पंजीकरण संख्या आईबीबीआई/आईपीई-001/आईपी-पी00200/2017-18/10390
 मै. श्री वर्धमान बिल्डप्रॉप प्राइवेट लिमिटेड के विषय में
 आईबीबीआई के साथ पंजीकृत ईमेल: jk.grover27@gmail.com
 संप्रेषण के लिए ईमेल- svbpcirp@gmail.com
 मोबाइल +91-7719402001, +91-9216001808

तिथि: 13.07.2024
 स्थान: नई दिल्ली

CORRIGENDUM TO THE FORM-G

**Shree Vardhman Buildprop Private Limited
Undergoing Corporate Insolvency Resolution Process
Corrigendum to the Form-G**

With reference to Form G published in Financial Express (English Edition), Jansatta (Hindi Edition) on 13th July, 2024 regarding the Invitation for Expression of Interest [Pursuant to Regulation 36A (1) of the Insolvency and Bankruptcy Code, 2016] of Shree Vardhman Buildprop Private Limited, the COC has decided to issue Corrigendum to the Form-G to extend the following dates:

<u>Sr. No.</u>	<u>Particulars</u>	<u>As per Form- G dated 13.07.2024</u>	<u>Extended Dates</u>
1.	Last date for receipt of expression of interest	27/07/2024	23/08/2024
2.	Date of issue of provisional list of prospective resolution applicants	06/08/2024	02/09/2024
3.	Last date for submission of objections to provisional list	11/08/2024	07/09/2024
4.	Date of issue of final list of prospective resolution applicants	21/08/2024	17/09/2024
5.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26/08/2024	22/09/2024
6.	Last date for submission of resolution plans	25/09/2024	22/10/2024

Sd/-



Sd/-

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(IPE Regn No. IBBI/IPE/2017-18/0026)

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Mobile. +91-7719402001, +91-9216001808

Place: Chandigarh

Date: 09-08-2024